

BEFORE THE NATIONAL GREEN TRIBUNAL, EASTERN ZONE**BENCH, KOLKATA****ORIGINAL APPLICATION 79/2025/EZ**

Subhas Dutta

...Applicant

Versus

State of West Bengal and others.

....Respondents

INDEX

Sl. No.	Particulars	Page No.
1.	Affidavit.	1 to 5
2.	Annexure- R-1	6 to 7
3.	Annexure - R-2	8
4.	Annexure- R-3 & R-4	9 to 19
5.	Annexure- R-5	20
6.	Annexure- R-6 & R-7	21 to 23

Filed by: Sudip Kumar Dutta Advocate for the State of W.B.



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BEFORE THE NATIONAL GREEN TRIBUNAL, EASTERN ZONE
BENCH, KOLKATA
ORIGINAL APPLICATION 79/2025/EZ

Subhas Dutta

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Versus

State of West Bengal and others.

....Respondents

AFFIDAVIT ON BEHALF OF RESPONDENT NO. 7, THE DIVISIONAL
FOREST OFFICER, BIRBHUM DISTRICT, WITH THE ORDER OF
THE HON'BLE GREEN TRIBUNAL, EASTERN ZONE, ORDER DATED
08.05.2025

I, Shri Rahul Kumar, IFS, son of Shri Rajmani Prasad , aged about 34 years, by faith: Hindu, by occupation- Government Service, now posted as Divisional Forest Officer, Birbhum Division, Government of West Bengal having its office at Barabagan, Suri, District: Birbhum, West Bengal, Pin-731101 , do hereby solemnly affirm and state as follows:-

1. I am working as the Divisional Forest Officer, Birbhum Division, West Bengal, the Respondent No. 7 herein, and I have made myself acquainted with the facts and circumstances of this case and am competent to affirm this affidavit.



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2. That by an order dated 08.05.2025 the Hon'ble National Green Tribunal, Eastern Zone, Kolkata, was pleased to direct the respondents to file counter-affidavit.

3. That this affidavit is being affirmed in pursuant to the solemn order passed by the Hon'ble Tribunal on 08.05.2025.

4. That an application was received from Subhas Dutta the applicant herein on 08.05.2025 regarding Sonajhuri Forest in Shantinikatan which is a natural forest and the same is considered to be a natural heritage also and the forest is famous for its scenic landscape and known as "Red Earth Forest".

5. That as per Record of Rights (RoR) provided by the Block Land and Land Reform Officer, Bolpur Block vide Khatian No. 164 it is forest land.

The copy of the Record of Right and Map of the plot are annexed herewith and marked as **Annexure- R-1**.

6. That the undersigned submits that as per RoR provided by the Block Land and Land Reform Officer, Bolpur Block vide Khatian No. 164 it is forest land and a statutory warning has been given for the public in the display board which reads: "FOREST LAND' UNAUTHORIZED ENTRY IS PROHIBITED TRESPASSERS WILL BE PROCECUTED".

The copy of the same is annexed herewith and marked as **Annexure- R-2**.



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7. That the undersigned submits that after several efforts by the Forest Department the said "Hat" area has been restricted in small part of Sonajhuri Forest in the month of August 2024 and regular monitoring is going on to decrease the "Hat" area. Regular meeting with Civil Administration, Police, Municipal Bodies and Sriniketan-Shantiniketan Development Authority are being conducted to restrict the hat activity in forest area. The undersigned further submits that the said "Hat" is not organized daily and no felling of trees took place as alleged by the petitioner.

The copies of the said documents and photographs are annexed herewith and marked as **Annexure- R-3 and Annexure - R-4 Collectively.**

8. That the undersigned further submits that Notices have been served to 3 (three) numbers of hotels namely i) Sakuntala Guest House, Proprietor namely Ganesh Ghosh, ii) Sonajhuri Atithi Nibas (Durgabari), Proprietor namely Chitra Ghosh and iii) Krishna Utsav Resort, Proprietor namely Swapan Sarkar and a household building, Proprietor namely Sumana Dasgupta for encroachment of forest land and they have been instructed to evacuate the encroached area.

9. Furthermore, a meeting with the stake holders, Municipality, SSDA, Local Administration & Police has been conducted for smooth disposal of plastic and other solid waste on 22.11.2024 and a meeting regarding cleaning of Sonajhuri Hat area and disposal of waste was organized by Bolpur Municipality in the presence of representative of Sub-Divisional Officer, Sub-Divisional Police Officer, Executive Officer SSDA and Local Administration on 22.11.2024. The undersigned states



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that Bio-toilet is present in that area for public convenience in the forest area.

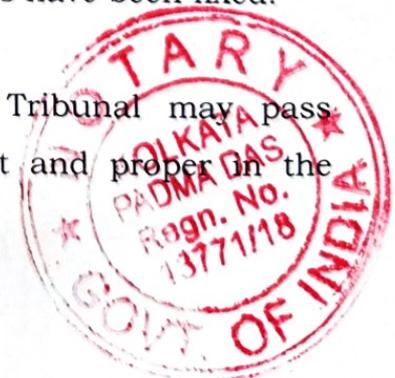
The photograph of the same are annexed herewith and marked as **Annexure- R-5.**

10. That the undersigned states that the restriction for vehicle parking inside the Forest area has been implemented as per law. The road has been blocked by fixing boundary pillars and digging of trenches around the forest area to block the entry of vehicles and the concrete work from tree stump area has been broken and all the stumping/root bounding has been dismantled

The photographs of the same are annexed herewith and marked as **Annexure- R-6 and R-7 collectively.**

11. That the undersigned states that the use of woods actually provided from the licensed sawmill as enquired by the Range Officer, Bolpur Range. It is further stated that no illegal felling has been taken place inside Sonajhuri Forest Area. Regular patrolling is discharged by the forest staff for protection of forest area and Since the area is draught-prone and the soil is degraded morum and rocky the trees might have been damaged due to absence of moisture and food materials. May parent rock be present under the lower texture of the soil and regular patrolling & awareness programme are being conducted to protect the forest area. Statutory Warning Boards have been fixed.

12. It is therefore prayed that the Hon'ble Tribunal may pass necessary order or further orders as it deem fit and proper in the interest of justice.



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13. The statements made in paragraph 1 to 11 are based on information derived from the record which are usually kept and maintained by the answering respondents in the ordinary course of business and which I believe to be true and rest thereof are my humble submission before this Hon'ble Tribunal.

Prepared in my office

Sudip Kumar Dutta

Sudip Kumar Dutta

Advocate

Rahul Kumar

Deponent

Divisional Forest Officer
Birbhum Division (Suri)

SOLEMNLY AFFIRMED AND DECLARED
BEFORE ME ON IDENTIFICATION

Padma Das

PADMA DAS
NOTARY

21 JUL 2025



ANNEXURE - 'R-1' 8

ধীরভূম খতিয়ান নং- ১৬৪ [০৩১১০৬৪]
 কবিমোহনপুর জে.এল.নং- ৬৪ থানা- বোলপুর



(১) মাপ- ০.০০ টাকা
 (২) জমির পরিমাণ (এ)- ৩৫.৪৫০০ (৩) মোট দাগের সংখ্যা- ৩

	(৪) অত্রস্বত্বের দখলকারের বিবরণ	(৫) বয়স	(৬) মন্তব্য
নাম	ফরোহা ডিপার্টমেন্ট		
পিতা-			
স্থিতি-	নিজ		

(৭) অত্রস্বত্বের নিজ দখলীয় জমি

দাগ নং	জমির শ্রেণী	মন্তব্য	দাগের মোট পরিমাণ (এ)	দাগের মধ্যে অত্রস্বত্বের অংশ	দাগের মধ্যে অত্রস্বত্বের জমির অংশের পরিমাণ	
					একর	হেক্টর
১৬৫	ডাঙ্গা		০.৫৪০০	১.০০০০	০.৫৪০০	
১০৫/১০৪২	ডাঙ্গা		১৯.৮৩০০	১.০০০০	১৯.৮৩০০	
২০৫/১০৪৩	ডাঙ্গা		১৫.০৮০০	১.০০০০	১৫.০৮০০	

মোট দাগের সংখ্যা- তিন মাত্র

২৫/৭/২০২৫



District: Birbhum Khatian No. 164

[0311064]

Mouza: Kabimohonpur J.L. No. 64

Police Station: Bolpur

(1) Rajaswa- 0.00 Rupees

(2) Quantam of Land (A) 35.4500

(3) Total dag Numbers- 3

	(4) Atraswatter Dokhalkar Biboran	(5) Swatta	(6) Remarks
Name:	Forest Department		
Father:			
Address	Own		

(7) Atraswatter Nijo Dokholikar Land

Dag No.	Land Classification	Remarks	Total Land in Dag(A)	Part of land under the Dag	Quantum of land under the Dag	
					Acre	Hector

163	Danga		0.5400	1.0000	0.5400	
904/1042	Danga		19.8300	1.0000	19.8300	
904/1043	Danga		15.0800	1.0000	15.0800	

Total da No. – Three only

For office use only

Pages

20/09/2024 04.35 PM



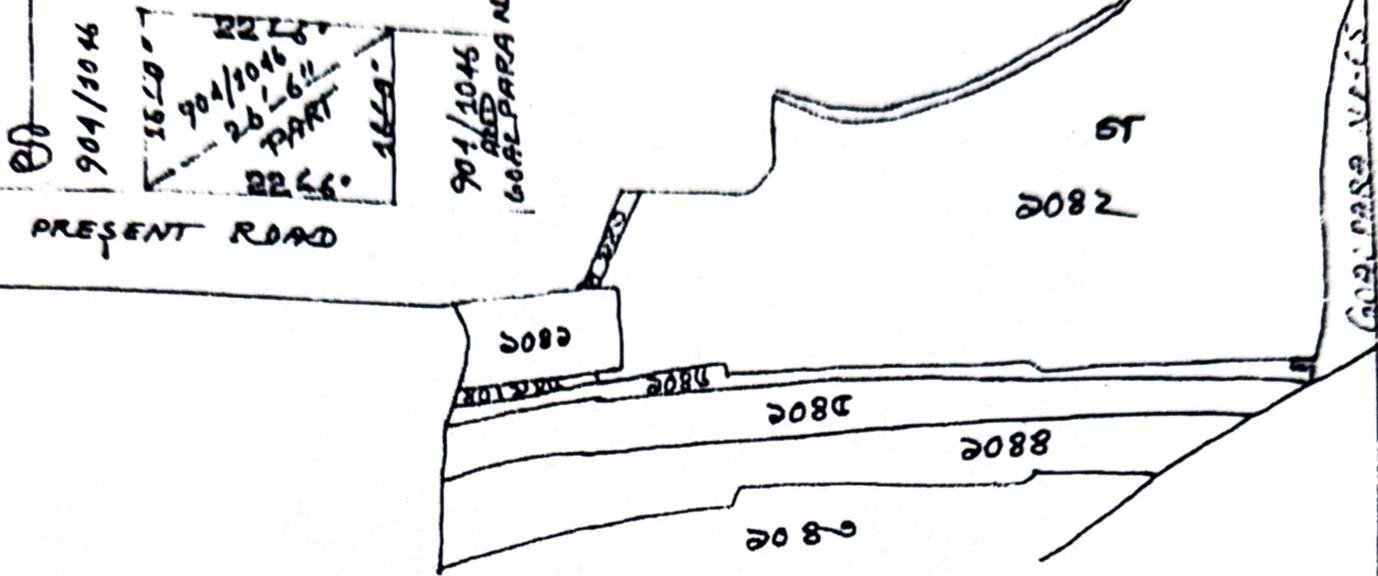
✕

DIST. BIRBHUM, P.S. BOLPUR, PRESENT PS. SHANTI NI.
KETANI, MOUZA - KABI MOHANPUR J.L. NO 64
CR PLOT NO - 904/1046 (PART), AREA - 360 Sq. Ft

SCALE - 1" = 16' 6"

PLOT - 904/1042

AS PER DIGITIZED MAP
PART OF MOUZA MAP



PREPARED BY
Laltu Mondal
 SURVEYOR
 LALTU MONDAL (AMIN)
 C.No. 5845, Govt. of W.B.
 Saldanga, Dhalla, Birbhum

ANNEXURE - 'R-2'

&



NOTARY
 KOLKATA
 PADMA DAS
 Regn. No.
 13771/18
 GOVT. OF INDIA

ANNEXURE - 'R-3'

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OFFICE OF THE BOLPUR MUNICIPALITY

BOLPUR, BIRBHUM PIN 731204

Chairman Smt. Parna Ghosh

Vice-Chairman Omar Sekh

Mail ID- bolpurmunicipality@gmail.com

www.bolpurmunicipality.org

Fax: 03463-252501 Phone: 03463-252501

Ref. No. 2576/ESTB/BM/2024-25

Date 19/11/2024

To

- 1) The Sub-Divisional Officer, Bolpur, Birbhum
- 2) The Sub-Divisional Police Officer, Bolpur, Birbhum
- 3) The Executive Officer, S.S.D.A, Kshanika, Bolpur, Birbhum
- 4) The Forest Range Officer, Bolpur
- 5) The I.C, Bolpur Police Station, Bolpur
- 6) The O.C, Santiniketan Police Station, Santiniketan

Subject: Meeting regarding Systematic Managements of Sonajhuri Hat including identification of vendors and their respective vending zone / area, Cleaning of Hat and thereby to combat any unwanted situation, if arise, during joint survey.

Sir / Madam

Nevertheless to mention that Sonajhuri Hat at Bolpur is an accredited unique concept of open air display and sales of handicrafts of Bolpur. So it is considered necessary for systematic managements of Sonajhuri Hat including identification of vendors and their areas of vending, cleaning of Hat and thereby to combat any unwanted situation, if arises, during joint survey of the above stated criteria.

Moreover the Sonajhuri Hat mainly located at Forest Department's area.

In order to peaceful continuation of the Hat in a decent manner considering the above stated aspects a meeting is being organized on 22/11/2024 at 5-00 PM in the Meeting Hall of Bolpur Municipality.

All of you are cordially requested to attend the meeting to share your valuable opinions.

Thanking you

Yours faithfully



Parna Ghosh
Chairman
Bolpur Municipality



Memo No : 2576/1(16)/BM/2024-25

Date: 19-11-2024

Copy forwarded for information with the request to be present in the said meeting to make it convenient to:

- 1) Janab Omar Sekh, Vice-Chairman, Bolpur Municipality
- 2) Smt Sangita Das, Councillor, Ward No- 1, Bolpur Municipality
- 3) Sri Chandan Mondal, Councillor, Ward No- 2, Bolpur Municipality
- 4) Sri Dharmendra Singh, Councillor, Ward No- 3, Bolpur Municipality
- 5) Sri Sukanta Hazra, Councillor, Ward No- 7, Bolpur Municipality
- 6) Sri Chhrajib Saha, Councillor, Ward No- 11, Bolpur Municipality
- 7) Sri Amit Kumar Mukherjee, Councillor, Ward No- 14, Bolpur Municipality
- 8) Sri Shambhu Sahani, Councillor, Ward No-17, Bolpur Municipality
- 9) Sri Tapas Sarkar, Councillor, Ward No- 18, Bolpur Municipality
- 10) Sri Shibnath Roy, Councillor, Ward No- 22, Bolpur Municipality
- 11) Sri Bapi Birbanshi, E.I.C, Bolpur Municipality
- 12) Head Clerk, Bolpur Municipality
- 13) Sanitary Inspector, Bolpur Municipality
- 14) Sri Sudip Bhattacharya, Sanitary Asst, Bolpur Municipality
- 15) Sri Shymal Choudhury, U.P, Bolpur Municipality
- 16) Sri Tanmoy Mitra & two others, Sonajhuri Hat Comm.

Chhrajib
Chairman
Bolpur Municipality

Memo No : 2576/2(3)/BM/2024-25

Date: 19-11-2024

Copy forwarded for information to:

- 1) Sri Joly Chaudhuri, Add. Secretary, UD & MA Dept, Govt of West Bengal
- 2) The District Magistrate, Birbhum, Suri, Birbhum
- 3) The District Forest Officer, Birbhum



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PROCEEDINGS OF MEETING REGARDING REGISTRATION OF HOTEL, LODGES, RESORTS ETC. UNDER
THE SARAI ACT, 1867
Held on 02.07.2025 ; Venue: conference Hall of the Sub-Divisional Officer, Bolpur, Birbhum

Page-(2)

- 3) A joint inspection team comprising of a Magistrate and other officials concerned of the SDO, Bolpur and the officials from the Police authority, the Forest Department, the Fire Department, Food Safety Officer, Bolpur etc. will visit on regular basis to the some hotels/reports/lodges whose owners are deliberately not complying the orders issued earlier.

As there are no matter of discussions, the meeting ended with thanks to and from the chair.

02/07/25
Sub-Divisional Officer
Bolpur, Birbhum

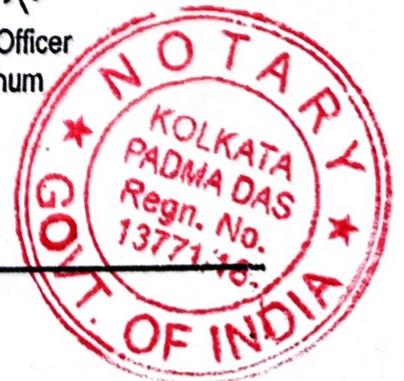
Memo No. *25 (18)* /SDO(BLP)/SARAI

Dated. *02.07.2025*

Copy forwarded to:-

1. Sri Chandranath Sinha, Hon'ble Minister of Department of MSME, Textile and Correctional Homes Service, Government of West Bengal and Chairman, SSDA, Bolpur, Birbhum for his kind information.
2. The District Magistrate, Birbhum for his kind information.
3. The Chairman, Bolpur Municipality for information and taking necessary action
4. The Sub-Divisional Police Officer, Bolpur for taking necessary action.
5. The Executive Officer, SSDA, Bolpur, Birbhum for information and taking necessary action.
6. Sri Tapas Kumar Dutta, DM&DC and O/C Sarai, Bolpur for taking necessary action.
- 7-8. Block Development Officer, Bolpur-Sriniketan / Illambazar for taking necessary action
9. The SDL&LRO, Bolpur for taking necessary action..
10. The BL&LRO, Bolpur for taking necessary action
11. The Forest Range Officer, Bolpur, Birbhum
12. Executive Officer, Bolpur Municipality.
- 13-14. The IC, Bolpur PS / The OC, Santiniketan PS
- 15.. The O/C, Fire Station, Bolpur
- 16-17. The President / Secretary, Bolpur Hotel owners' association, Bolpur, Birbhum
18.Hotel / Lodge / Resort / Guest House

02/07/25
Sub-Divisional Officer
Bolpur, Birbhum



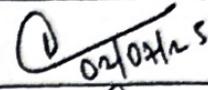
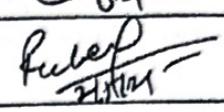
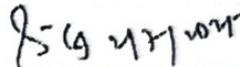
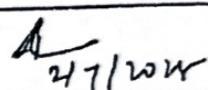
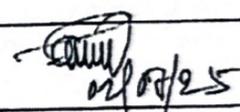
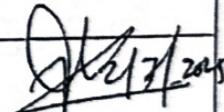
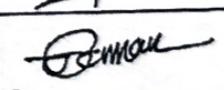
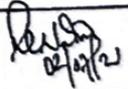
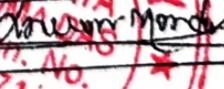
ATTENDANCE SHEET

MEETING OF REGISTRATION OF SARAI LICENCE

DATED. 02.07.2025

TIME : 02:00 PM

VENUE: CONFERENCE HALL OF OFFICE OF THE SDO, BOLPUR, BIRBHUM

SI No	Name	Designation	Contact No	Signature
1	Sri Chandranath Sinha	MIC, MSME, Textile and Correctional Homes service to the Govt. of WB		
2	Sri Ayan Nath, WBCS (Exe)	SDO, Bolpur	7044042620	
3	Sri Rickey Agarwal, IPS	SDPO, Bolpur	9147898483	
	Sri Tanmoy Banerjee WBCS (Exe.)	Executive Officer, SSDA	9635496909	
5	Smt. Parna Ghosh	Chairman, Bolpur Municipality		
6	Sudip Majumdar	SDL&LRO, Bolpur	9471164890	
7	Sri Tapas Kumar Dutta WBCS (Exe.)	DMDC, Bolpur & OC, SARAI	7044042623	
8	Smt. Nirmita Saha WBCS (Exe.)	DM&DC, Bolpur		
9	Dr. Anirban Majumdar WBCS (Exe)	BDO, Illambazar	7044042640	
10	Sri Satyajit Biswas, WBCS (Exe.)	BDO, Bolpur-Sriniketan	7044042638	
11	Pallab Mukherjee, WBCS (Exe.)	DMDC & NDC, Bolpur		
12	Sabyasachi Chakrabarti	BL&LRO, Bolpur	8017428676	
13	Jyotish Barman	Forest Range Officer, Bolpur	9163986100	
14	Md. Khairul Anam	EO, Bolpur Municipality	87584839218	
15		IC, Bolpur PS		
16	SP Anurath Mondal for oc Sub P.S.	OC, Santiniketan PS	9153441570	
17	SCURAV MONDAL	OC, Bolpur Fire Station	9547789559	



ATTENDANCE SHEET

MEETING OF REGISTRATION OF SARAI LICENCE

DATED. 02.07.2025

TIME : 02:00 PM

VENUE: CONFERENCE HALL OF OFFICE OF THE SDO, BOLPUR, BIRBHUM

SI No	Name	Designation	Contact No	Signature
18	Indrajit Roy	INTTUC President	7908001710	
19	SM Anand	INTTUC BOLPUR	8627072304	
20	Sajal Bhattacharya	Incharge Licence Department Bolpur	8900408772	
21	Bapi Birbanah	A.F. merge	7908312309	
22	Sujit KR. NANDI	OWNER (BAULHAT)	700101615A	
23	Chitra Ghosh	owner. Sonajhari Aarti Misra	9635200496	
24	Md. Subhan	owner Pan Shyur village Resort	9475032810	
25	Deenesh Mandal SI Bolpur	Inspector of Police	9147888193	 2/7/25
26	SI Bandhan Deoglu	SI Bolpur	7384516536	 2/7/25
27	Armit Dutta	Manager Krishna Utsab Resort	9609920838	 02/07/25
28	Ganesh Ghosh	Shankar Villa Resort	8116994180	 2/7/25
29	S. D. Banerjee	Dealing clerk	7908498675	
30	Biswajit Maity	Hotel Kharimati Manager	9830401460	
31	Krishnendu Ghosh	Kharimati Restaurant	9836049352 9831067793	 2/7/25
32	Basudeb Das	Hotel Basurphans	7797818333 9434132549	 2/7/25
33	Raja Roy	SDMO, Bolpur	9475671855	
34	—	—	—	—





PROCEEDINGS OF MEETING REGARDING REGISTRATION OF HOTEL, LODGES, RESORTS ETC. UNDER THE SARAI ACT. 1867

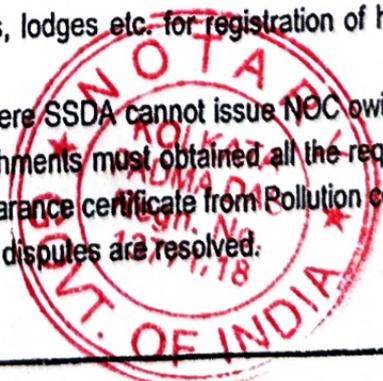
Held on 02.07.2025 ; Venue: conference Hall of the Sub-Divisional Officer, Bolpur, Birbhum

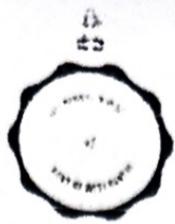
Members Present: enclosed separately.

1. Sri Ayan Nath, WBCS (Exe.), Sub-Division Officer, Bolpur, Birbhum welcomed all participants in the meeting and briefing the need for proper registration of all hotels, lodges, and resorts under the Sarai Act, 1867 to ensure regulatory compliance and public safety.
2. He reiterated the issues of non-compliance of earlier orders for registration of Hotels, Lodges etc under the SARAI Act. 1867. He also mentioned that a considerable number of establishments under this jurisdiction have failed to comply with the directive despite repeated reminders. A data of non-compliant hotels was reviewed.
3. He also discussed about explanation of the relevant portion of Sarai Act and mentioned the legal obligations and duties of the owners of Hotel, lodge etc. including the detail steps of registration process.
4. The SDPO, Bolpur informed the house that the intent of the owners will be duly considered during the registration or inspection process. The establishments showing willingness to comply should be given time to registration but habitual or deliberate defaulters will be dealt with strictly under the law.
5. The representatives from owners' association present at the meeting assured the authorities that they will take all necessary steps from their end to comply. They also raised a question about illegally running of some home stays without maintaining any rules or regulations under the existing Act of operating Home Stay in this state. These were addressed by the SDO, Bolpur and the SDPO, Bolpur.
6. The Executive Officer, SSDA, Bolpur, Birbhum also mentioned in his speech that some actions need to be taken under the law against those who are the habitual or deliberate defaulters.
7. Forest Range Officer, Bolpur informed the house about running of some commercial home stays within the periphery of 100 meter in spite of obtaining of NOCs from the forest department for private use. He also added that some construction for private uses also made within the periphery of One Km without obtaining NOC from the forest department. The SDO, Bolpur addressed him that a joint inspection team will visit to identify such home stays and action to be taken as per law accordingly.

Decision taken:-

- 1) A reminder notice will be issued to the owners of hotels, lodges etc. for registration of hotels under the said Act from the end of the SDO, Bolpur.
- 2) A decision has been adopted for the 11 nos. mouzas where SSDA cannot issue NOC owing to pending land conversion litigation, all the existence establishments must obtained all the requisite documents like Fire Safety Licence, Food safety licence, clearance certificate from Pollution control Board etc except conversion certificate of land until the legal disputes are resolved.





GOVERNMENT OF WEST BENGAL
 Directorate of Forests
 Office of the Forest Range Officer, Bolpur Range
 Santiniketan, Bolpur, Birbhum - 731235
 Email: robolpur2020@gmail.com

No. /BP-

Date

To
 The Executive Officer
 Sriniketan Santiniketan Development Authority
 Bolpur, Birbhum

Sub: Regarding for Management the affairs of Sonajhuri Hat
 Ref: SSDA/1352/1(9)/B-69/2024 Dated 28/08/2024 of the Executive Officer, Sriniketan Santiniketan Development Authority

Sir,

With reference to the subject cited above, this is to inform you that the decision taken by SSDA (Sriniketan Santiniketan Development Authority) in its 150th meeting (Communicated vide memo no. SSDA/1352/1(9)/B-69/2024, Dated 28/08/2024) contradicts with the Forest Conservation act, 1980. Since the entire land is forest land and Forest Department has the sole right of its management. SSDA or Municipality could not take any decision regarding its any matter of its management or transfer the rights of management.

So, you are requested to reverse the decision that communicated vide memo number mentioned above.

Sd/-
 Forest Range officer
 Bolpur Range
 Santiniketan
 Dated: 06/09/2024

No: 1045(7)/BP-28

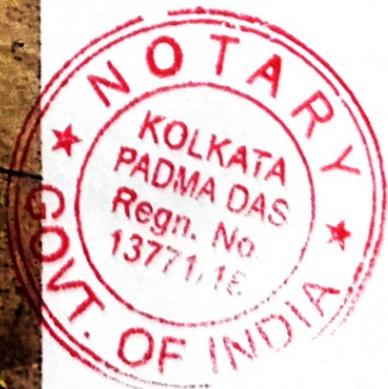
Copy forwarded for kind information to:

1. The Divisional Forest Officer, Birbhum Division
2. The Chairman, Bolpur Municipality
3. Sub-Divisional Officer, Bolpur
4. Sub Divisional Police Officer, Bolpur
5. Block Development Officer, Bolpur-Sriniketan Block
6. Block Land & Land Reform Officer, Bolpur
7. Officer-in-Charge, Santiniketan Police Station

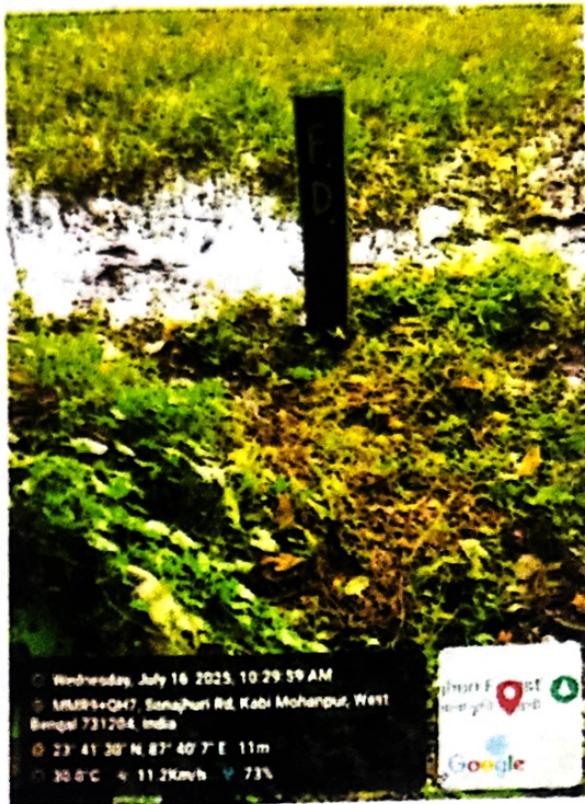
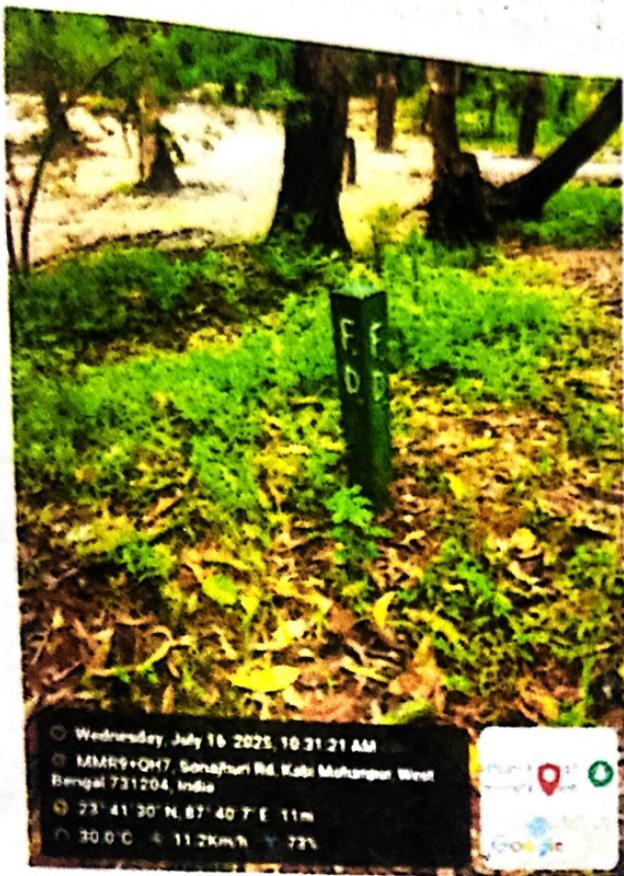
Red

 09/24

Forest Range officer
 Bolpur Range
 Santiniketan



17-



Handwritten scribble

ANNEXURE - 'R-4'

18



GOVERNMENT OF WEST BENGAL
Directorate of Forests
Office of the Forest Range Officer, Bolpur Range
Santiniketan, Bolpur, Birbhum - 731235
Email: robolpur2020@gmail.com



No. 1390 /BP- 28

Date 31.12.2024

To,
The Divisional Forest Officer,
Birbhum Division,
Suri, Birbhum

Divisional Forest Officer
Birbhum Division
Reg. No. 3611
File No. 15
Date 31.12.2024

Sub: Submission of enquiry report regarding source of used timber at Sonajhuri Hat .

Sir,
As per your instructions, a spot inquiry was conducted on 31.12.2024. During enquiry the vendors who were using wood products at the hat have produced bills regarding purchase of the timber from licensed sawmills. After enquiry it was found that the bills are genuine. The bill for the purchased timber used in Sonjhuri Hat is attached for your reference.

This is for your kind information and taking necessary action.

Enclosed: As stated above

[Signature]
Forest Range Officer
Bolpur Range



ARSHIA SAW MILL

19

All kinds of Wood Available here

All Mortuja, Mob. : 9732397145

Prop. : Kamrul All, Mob. : 9800890280

Gayeshpur :: Muluk :: Birbhum

কামরুল আলি

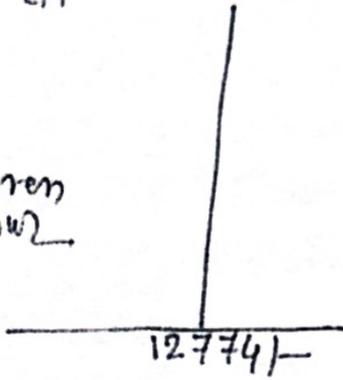
Date: 05/09/2024

AK Sawm Timber

4'x0.67"x0.33"x 20 Pcs - 17.688-230-40681-

3'x0.40"x0.33"x 100 Pcs - 39.6-220-87121-

(Twelve thousands seven hundred seventy four only)



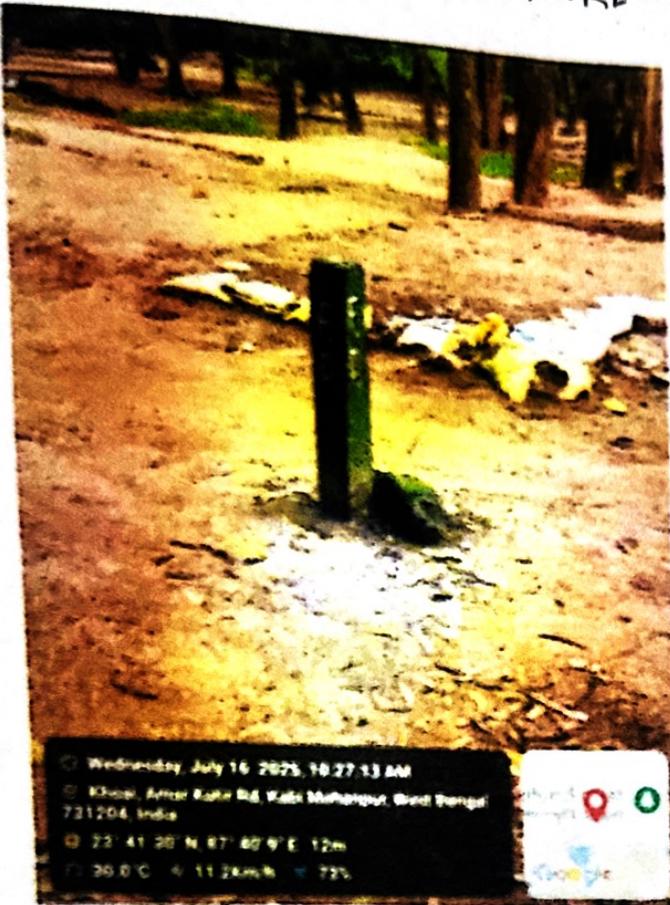
Kamrul All



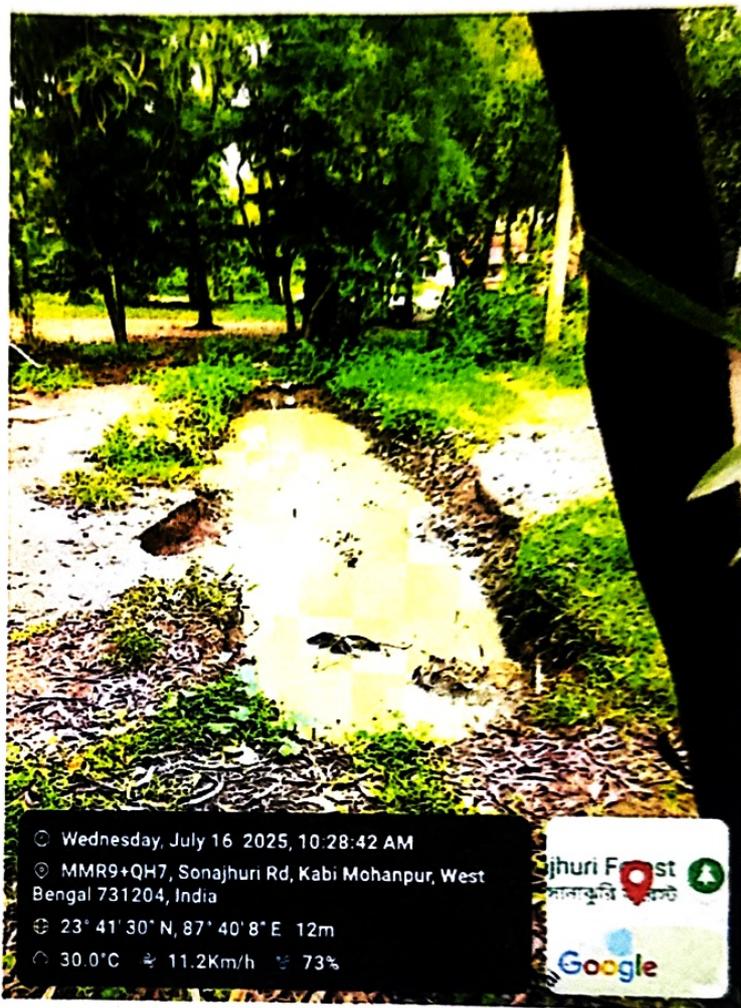
ANNEXURE - 'R-5'

20





22



Wednesday, July 16 2025, 10:28:42 AM
MMR9+QH7, Sonajhuri Rd, Kabi Mohanpur, West Bengal 731204, India
23° 41' 30" N, 87° 40' 8" E 12m
30.0°C 11.2Km/h 73%



